Anti-dumping cases by China

1371. SHRI N.K. SINGH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether in view of spate of antidumping cases by China, Government has initiated action against goods from China;
 - (b) if so, the details thereof;
- (c) whether the trade between both the countries have fallen in the past few months due to anti-dumping investigations; and
- (d) if so, the further steps Government proposes to take to remove trade barriers between both the countries?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) Anti-dumping cases by a country, including China, does not form the basis for initiating actions against goods from that country.

(c) and (d) As per the trade statistics of DGCI&S our exports to China during the year 2008-09 were USD 9.275 billion and imports from China were USD 32.09 billion. As compared to the year 2007-08, our exports to China in the year 2008-09 decreased by 14.39% where as imports from China increased by 18.36%. The purpose of anti-dumping measures is not to create trade barriers but to counteract trade distortion caused by dumping and the consequential injury to the domestic industry.

Zero duty on imports of raw sugar

1372. SHRIMATI T. RATNA BAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government has allowed zero duty imports of raw sugar for delivery;
- (b) if so, the complete details thereof; and
- (c) how the Government is going to reduce the sugar prices in market especially at the affordable rate to the consumers?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) Yes, Sir. The Government has allowed import of Raw Sugar at Zero duty under Open General License up to 31.08.2009. This has been since extended up to 31.03.2010.

(c) In order to make the imported white/refined sugar & Raw sugar available at reasonable prices to the consumers, the Central Government has foregone revenue from imports of sugar by permitting the imports of white/refined and Raw Sugar at zero percent import duty. Besides this, the Union Government has also requested State/ UT Governments for waiving VAT/Sales Tax and any